

**Subject: Benches for E-Lok Adalat dated 18.09.2020**

It is submitted that E-Lok Adalat will be held on 18.09.2020 at 10.00 A.M by use of electronic platform for disposal of all such cases (i.e. MACT cases, matters related to financial institutions, criminal compoundable cases including NI Act cases, family court matters(except divorce) etc. in which compromise can be arrived at by the parties.

With the approval of Ld.District & Sessions Judge-cum-Chairman, District Legal Services Authority, Rewari, the following E-Lok Adalat Benches are hereby constituted for disposal of the cases to be taken up in the aforesaid E-Lok Adalat:-

Benches No. & name of Court & Member	Nature of Cases
<b><u>Bench No.1:-</u></b> Sh.Dinesh Kumar Mittal, Ld.District & Sessions Judge, Rewari Sh.Amit Kumar, Advocate	All such cases in which compromise can be arrived at by the parties pending in the same Court  All such cases in which compromise can be arrived at by the parties pending in the court of Ms.Archna Yadav, Ld.Addl.Distt. & S.J, Rewari  All such cases in which compromise can be arrived at by the parties pending in the court of Ms.Kanchan Mahi, Ld.Addl.S& SJ, Rewari
<b><u>Bench No.2:-</u></b> Sh.Naresh Kumar, Principal Judge, Family Court, Rewari Sh.Harish Kumar, Advocate	All Family court Matters (except divorce) pending in the Court.
<b><u>Bench No.3:-</u></b> Sh.Sunil Kumar-II, Ld.Addl.Distt.& Sessions Judge, Rewari Sh.Yashpal Sharma, Advocate	All such cases in which compromise can be arrived at by the parties pending in the same Court  All such cases in which compromise can be arrived at by the parties pending in the Court of Sh.Sunil Dewan, Ld.Addl.Distt & S.J, Rewari  All such cases in which compromise can be arrived at by the parties pending in the Court of Sh.Kuldeep Singh, Ld.Addl.Distt. & S.J, Rewari
<b><u>Bench No.4:-</u></b> Sh.Kapil Rathi, Ld.Civil Judge(Sr.Divn), Rewari Sh.Gopesh Narain, Advocate	All such cases in which compromise can be arrived at by the parties.

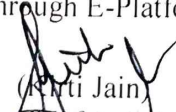
<b>Bench No.5:-</b> Sh.Jitender Singh, ACJ(S.D), Rewari Sh.Jitender Kumar, Advocate	All such cases in which compromise can be arrived at by the parties.
<b>Bench No.6:-</b> Ms.Anuradha, JMIC, Rewari Sh.Anil Kumar Sharma, Advocate	All such cases in which compromise can be arrived at by the parties.

- sdr  
(Kirti Jain)  
Chief Judicial Magistrate-cum  
Secretary, DLSA, Rewari

Endst.No. 4127-33 Dated: 09-09-2020

Copy is forwarded to the following for information and necessary action:-

1. The Ld.Member Secretary, Haryana State Legal Services Authority, Panchkula
2. The Ld.District & Sessions Judge-cum-Chairman, District Legal Services Authority, Rewari
3. All the Judicial Officers posted at Rewari Sessions Divisions with the request that Ahlamd of your respective court may be directed to submit the files alongwith list of cases in the concerned Benches mentioned above on or before 18.09.2020.
4. ✓ The System Officer with direction to upload on the officials Website of District Courts, Rewari.
5. The President, District Bar Association, Rewari
6. The entire Members for information with the request to attend the concerned E-Lok Adalat Bench on the date & time mentioned above.
7. All the Divisional Managers of Insurance Companies with direction to attend the E-Lok Adalat dated 18.09.2020 at 10.00 A.M positively through E-Platform.

  
(Kirti Jain)  
Chief Judicial Magistrate-cum  
Secretary, DLSA, Rewari